

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA No. 1708/2018
MA No. 1261/2019**

New Delhi this the 12th day of April, 2019

**Hon'ble Mr. S.N. Terdal, Member (A)
Hon'ble Mr. A.K. Bishnoi, Member (J)**

1. Vijay Kumar Roy, Aged about 49 years
S/o Batuk Deo Narayan Roy
PGT Physics, K.V. Pritampura
New Delhi.
Hanipur Gali No.2, Mukundpur, Azadpur, Delhi – 42.
2. Birendra Kumar Tandon, Aged about 48 years
S/o Sh. Mudrika Singh
Flat No. 513, Poc – 2, Sec. A10, Narela, Delhi-40.
3. Raj Narain, Aged about 49 years
S/o Sh. Jagannath Dubey
PGT Economics, K.V., Pitampura
New Delhi.
Flat No. 92 Top Floor, Sangam Apartment
Paschim Vihar, N.D. – 87.
4. Manoj Kumar Sharma
S/o Sh. Suraj Bhan Sharma
Age 38 years, P.G.T. English
K.V. Bharatpur (Raj.)
Vill – Bhoopkhera, P.O. Budhwal
Distt. Alwar, Rajasthan – 301709.

...Applicants

(By Advocate : Mr. K.M. Singh)

VERSUS

1. Kendriya Vidyalaya Sangathan
Through its Commissioner
18, Institutional Area, Shaheed Jeet Singh Marg
New Delhi – 110016.
2. The Joint Commissioner (Admn.)
Kendriya Vidyalaya Sangathan
18, Institutional Area, Shaheed Jeet Singh Marg
New Delhi – 110016.

...Respondents

(By Advocate: Mr. S. Rajappa)

O R D E R (Oral)**Hon'ble Mr. S.N. Terdal:****MA No. 1261/2019**

Heard.

MA allowed for the reasons stated therein.

OA No. 1708/2018

As submitted by the counsels for both the parties, OA is disposed of in term of the order dated 28.02.2019 passed by the Tribunal in OA No. 1707/2018. No orders as to costs.

(A.K. Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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